

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Dated: 3.4.2019

To,

Shri Abhishek Kumar, Advocate  
M/s PLA Advocates  
R-194 (LGF), Greater Kailash -1,  
New Delhi -110048

Sir,

**Subject: Petition No. 298/MP/2018 - Damodar Valley Corporation (DVC) v. West Bengal State Electricity Regulatory Commission (WBSEDCL)**

**Ref: Your letter dated 22.3.2019**

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With reference to your letter in the above subject, I am directed to inform you that your request to file written submission has been considered and the time to file the same has been granted till 13.4.2019, with copy to the Petitioner.

Yours sincerely

**Sd/-**  
**B.Sreekumar**  
**Dy. Chief (Law)**

Copy to:

Ms. Anushree Bardhan  
M/s Ramchandran & Associates  
C-31 Friends Colony,  
New Friends Colony, Delhi - 110025